GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1133 TO BE ANSWERED ON $5^{\rm TH}$ DECEMBER, 2025

AUDIT ON BLOOD BANKS

1133. SHRI RAO RAJENDRA SINGH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has conducted any audit on blood banks operating with various hospitals to ensure the quality of blood in the transfusion process in the country;
- (b) if so, details of such audits conducted during the last five years, year-wise; and
- (c) whether the Government has taken steps to promote blood donation among all sections of the populace in the country, if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

(a) and (b): Central Drugs Standard Control Organisation at the national level and the State Drugs Licensing Authorities at the state level enforce regulations under the Drugs & Cosmetics Act, ensuring the safety and quality of blood collection, storage, and processing. The Drugs and Cosmetics (Second Amendment) Rules, 2020, have further strengthened these regulations.

The publication of the National Standard for Blood Centres and Blood Transfusion Services (2nd edition, 2022) and the Transfusion Medicine Technical Manual (2023) provides standardized guidance for best practices. Operational guidelines for the external quality assessment (issued in 2025) promote continuous quality improvement.

The External Quality Assessment Scheme (EQAS) has been initiated in the country for Dte. GHS supported blood centres in collaboration with Christian Medical College (KMC) Vellore, Santokba Durlabhji Memorial Hospital (SDMH), Jaipur & Indian Red Cross Society (IRCS), Mumbai, ensuring adherence to high standards in blood transfusion practices.

(c) Steps have been taken to engage with different Government Departments, Public sector undertakings, States and Union Territories, international partners like WHO, voluntary organizations like the Indian Red Cross Society, blood donor associations, professional associations, and other stakeholders for creating opportunities to donate and raise public awareness on the need for safe blood donation and transfusion in the country. The Government

supports various activities like conducting blood donation camps, observance of events on Voluntary Blood Donation days, and motivating youth groups in coordination with agencies like Nehru Yuva Kendra Sangathan, National Service Scheme, Red Ribbon Clubs in various Universities and Colleges, etc.

Further to mention that a dedicated Radio Jingle and AV film campaign on voluntary blood donation is currently live (from 2nd to 31st December) on All India Radio and through Doordarshan (DD) PAN India level respectively, to motivate the population, especially youth, to be voluntary blood donors.

The e-RaktKosh web portal is earmarked to serve as the interface for Blood Centres and also for registration of Blood donation camps and voluntary blood donors. The Government has also made a provision of four special casual leaves for the Central Government employees for donating blood.
